

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1426(KB)2018
IA(I.B.C)/1349(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	DENA BANK VS ANURAG MULTIPURPOSE COLD STORAGE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Sneh Maheswari] Liq-in-person

ORDER

1. Ld. Counsel appearing on behalf of the present.
2. **IA(I.B.C)/1349(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 14th Progress Report, which is placed at page 17 onwards of the application. This application is supported by an affidavit which is placed at pages 9 to 16 of the application. The 14th Progress Report is taken on record, and, accordingly this application is **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**